

- (3) A copy of Appropriation Accounts of the Defence Services for the year 1967-68 and Commercial Appendix thereto. [*Placed in Library. See No. LT-548/69.*]

Report of Administrative Reforms Commission and notification under Customs Act and Income-Tax Act.

SHRI P. C. SETHI : I beg to lay on the Table-

- (1) A copy of the Report of the Administrative Reforms Commission on Central Direct Taxes Administration. [*Placed in Library. See No. LT-549/69.*]

- (2) A copy each of the following Notifications under section 159 of the Customs Act, 1962 :-

(i) G. S. R. 771 published in Gazette of India dated the 15th March, 1969 together with an explanatory memorandum (Hindi version).

(ii) G. S. R. 772 published in Gazette of India dated the 15th March, 1969 together with an explanatory memorandum (Hindi version).

(iii) G. S. R. 773 published in Gazette of India, dated the 15th March, 1969, together with an explanatory memorandum (Hindi version).

(iv) G. S. R. 781 published in Gazette of India, dated the 15th March, 1969, containing corrigendum to G. S. R. 240 dated the 8th February, 1969. [*Placed in Library. See No. LT-550/69.*]

- (3) A copy each of the following Notifications under sub-section (4) of section 28-W of the Income-Tax Act, 1961 :-

(i) S. O. 1152 published in Gazette of India dated the 19th March, 1969, making certain

amendment to the Annuity, Deposit Scheme, 1964.

(ii) S. O. 1153 published in Gazette of India dated the 19th March, 1969, making certain amendment to the Annuity Deposit Scheme, 1966 [*Placed in Library. See No. LT-551/69.*]

(iii) S. O. 1161 published in Gazette of India dated the 21st March, 1969, making certain amendment to the Annuity Deposit Scheme 1966. [*Placed in Library. See LT-552/69.*]

- (4) A copy of Notification No. G. S. R. 780 published in Gazette of India dated the 15 March, 1969, containing corrigendum to G. S. R. 239 dated the 8th February, 1969 under section 159 of the Customs Act, 1962, and section 38 of the Central Excise and Salt Act, 1944. [*Placed in Library. See No. LT-553/69.*]

- (5) A copy each of Notification Nos. G. S. Rs. 602 to 679 (English version) and G. S. Rs. 680 to 757 (Hindi version) published in Gazette of India dated the 1st March, 1969, issued under the Central Excise Rules, 1944, together with an explanatory memorandum (English and Hindi versions). [*Placed in Library See No. LT-554/69.*]

- (6) A copy of Notification No. G. S. R. 839 (English version) and G. S. R. 840 (Hindi version) published in Gazette of India dated the 22nd March, 1969, issued under the Central Excise Rules, 1944 [*Placed in Library, See No. LT-555/69.*]

- (7) A copy of the Delhi Sales Tax (Ninth Amendment) Rules, 1968 (Hindi and English versions) published in Notification No. F. 4(173)/68-Fin(G) in Delhi Gazette dated the 9th December, 1968, under sub-section (4) of the section 26 of the Bengal Finance (Sales Tax) Act, 1941 as in force in the Union Territory of Delhi. [*Placed in Library See. No. LT-556/69.*]